

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3039

ANSWERED ON:15.03.2011

PENDING BILLS

Kanubhai Patel Jayshreeben;Nirupam Shri Sanjay Brijkishorilal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received several Bills from various State Governments for approval;
- (b) if so, the name of the Bills received during each of the last three years and the current year, date-wise and State-wise including the Maharashtra Money-Lending (Regulation) Bill, 2010;
- (c) the name of the Bills approved and pending alongwith the reasons for pendency, separately, State-wise; and
- (d) the time by which the pending Bills are likely to be approved?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes, Madam.

(b) & (c): A statement containing State-wise list of Bills received for approval and finalized since January, 2008 giving status of each Bill is attached at Annexure.

(d): The State Legislations are examined from three angles viz. (i) repugnancy with Central Laws, (ii) deviation from national or Central Policy and (iii) legal and Constitutional validity. Whenever necessary, the State Governments are advised to modify/amend provision of such legislations keeping the above in view. With a view to expeditiously arrive at a decision, discussions are also held with State Governments and Ministries/Departments of the Government of India. Hence no time- frame can be fixed in this behalf.